

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.10.2019 (TUESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt Ltd & Ors. Vs. Vinod Kumar	Saswat Pattnaik	

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
3.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal

For Hearing

4.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1- R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R11
5.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1- R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R8
6.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With	Naresh Kaushik	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora- R6
7.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora- R6

8.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7
9.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. With	B. Ragnath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
10.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Ragnath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
11.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1- R4), Nitesh Srivastava (R6)
12.	Comp. App. (AT) No. 152 of 2019	Sudama Chemtech Pvt Ltd & Anr. Vs. Girish Jetly & Anr.	Mohit D. Ram	Keyur J. Shah
13.	Comp. App. (AT) No. 188 of 2019	Deorao Shriram Kalkar & Anr. Vs. Registrar of Companies,Pune	Yogita Bhatia	Ramesh

12:00 Noon

For Hearing (Part Heard)

14.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragnath	S. Santanam Swaminadhan
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By Order

-sd/-
Registrar